

GOVERNMENT OF ODISHA
HOME DEPARTMENT

No. 16271 /SH Dated, ^{3rd} May, 2020
HOME-CHR-MISC-0001-2020

From

Sanjeev Chopra, IAS
Principal Secretary to Government

To

The Commissioner of Police,
Bhubaneswar-Cuttack.
All Collectors

Sub : Permission of Inter-State Travel Pass.
Ref : No.16248/C dated, 03.05.2020.

Sir,

In supersession of the instructions communicated vide the letter cited above, please find enclosed revised guidelines for issue of permission for Inter-State Travel of persons stranded at different places. You are requested to follow the said guidelines scrupulously for issue of necessary permission for Inter-State movement of persons stranded at various places.

Yours faithfully


Principal Secretary to Government

Memo No. 16272 Dated, 03-5-2020

Copy forwarded to Chief Advisor to Hon'ble C.M./ Chief Secretary/ D.G. of Police/ ACS, Revenue & D.M. Deptt./ S.R.C./ Principal Secretary, Labour & ESI/ All R.D.C.s for information and necessary action.


Principal Secretary to Government

Guidelines for issue of permissions for inter-state movement

The Government of Odisha has issued guidelines to restrict the movement of persons during nationwide lockdown to contain the spread of COVID-19 pandemic. In the wake of lockdown, a number of requests are being received from people to allow them either to go outside the State or to come to Odisha due to various reasons.

In the background of various requests received, it is decided that:

I. TRAVEL OUT OF ODISHA

- a. Movement outside Odisha of individuals for medical reasons or for essential activities will be allowed by **Sub Collector/Tahasildar/DCP**, Police Commissionerate, Bhubaneswar-Cuttack after due examination.
- b. In case the applicant is allowed to travel outside Odisha, a copy of the inter-State pass, so issued, will be sent by email to District Magistrate in the concerned State. Format of the Vehicle Pass is attached.

II. TRAVEL INTO ODISHA

- a. An applicant wishing to travel into Odisha will have to register himself/herself on the Government of Odisha portal <https://covid19.odisha.gov.in> created for this purpose.
- b. S/he will then apply to District Magistrate/Police Commissioner/Authorised Officer of the district where s/he is stranded who will issue the pass. A copy of the pass so issued would be sent to the District Magistrate of destination district in Odisha. The registration number on the portal <https://covid19.odisha.gov.in> will be verified at the border check point (BCP) while entering Odisha.
- c. After reaching his/her destination in Odisha, he/she would undergo a mandatory home quarantine for 14 days along with companion/s if any.
- d. All those undertaking such travel will use masks and observe social distancing guidelines scrupulously



Govt of Odisha
Office of District Collector.....

VEHICLE PASS

DATE: _____/2020

SI.NO. :-
NAME OF VEHICLE OWNER :-
OWNER MOBILE NO. :-
DRIVER NAME :-
DRIVER MOBILE NO. :-
VEHICLE REG. NO. :-
VEHICLE TYPE :-
SEATING CAPACITY :-
PROPOSED DATE AND TIME OF DEPARTURE :-

This Pass is issued only for movement of the vehicle from _____ District of Odisha to State _____ Dist. _____ Tahasil _____ Village _____

For Single Trip Only.

The list of passengers is attached.

AUTHORISED OFFICER
.....DISTRICT
Tel No.

Copy to: Collector of the receiving district (over email)

LIST OF PASSENGERS

Sl No	Name of Passenger	Mobile Number	Native District

AUTHORISED OFFICER
.....DISTRICT